

Title: Regarding Notice of Question of Privilege.

...(Interruptions)

MR. SPEAKER: No question arises on this; there are other methods.

SHRI ARJUN SETHI (BHADRAK): I have given earlier a Privilege notice.

MR. SPEAKER: Can you raise anything without taking my consent? Well, just wait.

SHRI ARJUN SETHI : With due honour to the Chair, I have submitted earlier in writing. That is why I raised the question. When I raised the matter on the floor of the House, you were kind enough to observe that you will certainly examine the matter and let me know after getting the answer from the concerned Minister; the Minister of Human Resource Development.

MR. SPEAKER: I have disallowed that matter. It will be intimated to you. You cannot raise a question on my decision; you cannot question it.

SHRI ARJUN SETHI : I do not question your decision. This is the difficulty. Is it possible that one Minister says that it will be done; another Minister says that unless they get approval from the competent authority it cannot be done? The senior Minister, hon. Shri Arjun Singh has assured me that the Central School at Bhadrak -- it is a matured proposal -- will be sanctioned soon. ...(Interruptions)

MR. SPEAKER: I have asked them to inform you about the reasons.

...(Interruptions)

MR. SPEAKER: It is very unfortunate. I can only express my great sorrow.

...(Interruptions)

SHRI ARJUN SETHI : The hon. Minister says unless we get approval of the authority, we cannot do that. Is it proper that senior hon. Minister says something positive and...(Interruptions)

MR. SPEAKER: With all humility I say it is not proper for you, knowing the decision -- everything has been communicated -- to raise the question again. Then there is no finality of any decision. There has to be finality. If you do not agree with me, you have got other course.

...(Interruptions)

SHRI ARJUN SETHI : I am sorry; you perhaps understood me. I am not questioning your decision. I honour you. My request to the hon. Chair is that if we are the hon. Members of Parliament...(Interruptions)

MR. SPEAKER: You could have written me; you could have met me instead of making it controversial issue here.

SHRI ARJUN SETHI : I have given it in writing.

MR. SPEAKER: Arjunji, I earnestly request you to cooperate.

...(Interruptions)

MR. SPEAKER: Kindly allow me to speak one sentence. It is because it came from you; such a senior and responsible Member, I again, second time, saw to it. I find it is not admissible. I can assure you that I have no intention of protecting anybody.

You may raise it as a different matter and not as a privilege issue. You may raise it as a different matter and I will consider it.

SHRI ARJUN SETHI : Thank you.

MR. SPEAKER: I have decided and I have communicated. You are always welcome to come and see me.

